

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

31(ND)/2016

COARM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2018**

**NAME OF THE COMPANY: Anil Goyal & Ors. Vs.M/s. Kalyan Polypacks Ltd.
& Ors.**

SECTION OF THE COMPANIES ACT: 397-398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Bhaskar Subramanian Advocate
ORDER

Request for adjournment is being made on behalf of the respondent.

Renotify this case on 3rd September, 2019 for final arguments.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Ginni)